

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD):

(a) The per capita availability of protein in the country per day is approximately 53g.

(b) Service conducted by National Nutrition Monitoring Bureau in slum dwellers of Urban areas indicate the protein intake as follows:-

Urban slum Dwellers	57.8g
Rural	60.5g

(c) and (d). Yes. The Government is taking a number of steps to increase to production of pulses, oil seeds as well as milk, the significant sources of protein. In order to increase the purchasing power of the poor people rural employment programmes are being implemented. As a short term measures supplementary nutrition is provided to the vulnerable sections of the population through programmes such as integrated child Development Scheme, Special Nutrition Programme, wheat based nutrition programme and Balwadi Nutrition Programme. These programme are implemented by Ministry of Human Resource Development.

Import of Iodine for Salt Iodisation

6604. PROF. P. J. KURIEN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the compulsory salt iodisation programme is in operation;

(b) how much iodine is imported for this programme together with the cost of import;

(c) whether the sea salt available in the country contains enough iodine; and

(d) if so, the reason for the import of iodine?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD):

(a) Yes.

(b) to (d). The information is being collected and will be laid on the Table of the Sabha.

Vacant Post of Nursing Orderly in AIIMS

6605. SHRI R.L.P. VERMA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether a number of vacancies in the category of Nursing Orderly have been lying vacant in C & N Centre and De-addiction Centre of All India Institute of Medical Sciences, New Delhi since a long period;

(b) if so, the details of the posts created and the number of post reserved for SCs/ STs ;

(c) whether nominations sponsored by Employment Exchange are lying pending with the concerned Authorities of both these centres; and

(d) if it is so, what is the latest fate of this case?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD):

(a) The AIIMS have informed that some vacancies in the category of Nursing Orderly are lying vacant in the C.N. Centre and De-addiction Centre of AIIMS as these are to be filled in a phased manner.

(b) 78 posts of Nursing Orderly were created for C.N. Centre on 25.10.1988, out